

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Thursday the 27<sup>th</sup> day of July 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 301/2021 For Stay IA No. 638/2021 To Implead IA No. 84/2022	Ashique Ponnamparambath & Anr. Vs BMW India Financial Services Pvt. Ltd.	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
2	Comp App (AT) (CH) (Ins) No.333/2022	J. Mohan Babu Vs Ramya Outsourcing Solutions Pvt. Ltd.	Mr. Rohan Rajasekaran	Mr. Sankar Varadharajan

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	IA No. 681/2023 in Comp App (AT) (CH) (Ins) No. 207/2023 To dispense with IA No. 684/2023 For Stay IA No. 682/2023 Additional Docs. IA No. 683/2023	DCB Bank Limited Vs Ramakrishnan Sadasivam, Erstwhile Liquidator/Chairman, Monitoring Committee, ThiruArooran Sugars Ltd. & 3 Ors.	M/s. Maithreyi Canthaswamy Sharma	
4	IA No. 688/2023 in Comp App (AT) (CH) (Ins) No. 208/2023 For Stay IA No. 689/2023 Leave to file IA No. 690/2023 To dispense with IA No. 691/2023	A.Sai Siva Jyothi Vs Ms. Sripriya Kumar, RP, M/s. Prasad Properties & Investments Pvt. Ltd.	Ms. B Ramya	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	IA No. 590/2023 In Comp App (AT) (CH) (Ins) No. 22/2023 For Stay IA No. 65/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. S Eshwar	Mr. Sharath Chandran
6	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023 For Condone Delay IA No.717/2023	Nitya Electrocontrols Pvt Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	
7	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd. <b>WITH</b>	Mr. Liju V Stephen	
8	Comp App (AT) (CH) (Ins) No. 214/2023 Leave to file IA No. 706/2023 For Stay IA No. 707/2023	Angelwoods Apartments Allottees Association (AAAA) Vs Samson & Sons Builders & Developers Pvt. Ltd. <b>WITH</b>	M/s Liju V Stephen	
9	Comp App (AT) (CH) (Ins) No. 215/2023 Leave to file IA No. 708/2023 For Stay IA No. 709/2023	Orchid Valley Apartment Buyers Association Vs Samson and Sons Builders and Developers Pvt. Ltd.	M/s Liju V Stephen	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No. 47/2023	Jose Peter & 10 Ors. Vs Henry James & 10 Ors.	Mr. Ashok Shenoy	Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2
11	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1

		Venkata Krishnamurthy, Liquidator & Anr.		
13	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023 To implead IA No. 519/2023	Employees Provident Fund Organisation Regional Office Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & Anr	Mr. PK Panneer Selvam	Mr. PS Suman & Mr. Chandramouli Prabhakar- R2
14	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs R Venkatakrisnan, Liquidator, St. John Freight System Ltd	Ms. G Pavithra	
15	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors.	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar
17	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
18	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr <b>WITH</b>	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
19	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2

20	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
21	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
22	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana & 4 Ors  <b>WITH</b>	Mr. B Arvind	Mr. S. Satyanarayanan- R1
23	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana  <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan
24	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 For filing IA No. 202/2021 For Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs. Kavitha Surana & Anr	M/s Tanya Kapoor	Mr. S. Satyanarayanan R1 Mr. MS Viswanathan- R2
25	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.  <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
26	Comp App (AT) (CH) No.44/2022 For Directions	The Assistant Commissioner of GST	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj

	IA No. 539/2022	and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.		
27	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd <b>WITH</b>	M/s King & Partridge	Mr. B Ramana Kumar
28	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No. 658/2021	Trippur Suryaprabha Group Trust Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridge	Mr. B Ramana Kumar
29	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
30	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors	Mr. B Thilak Narayanan	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3
31	Comp App (AT) (CH) (Ins) No. 45/2023 Leave to file IA No. 159/2023 For Exemption IA No. 160/2023 For Stay IA No. 161/2023	Yogayatan Ports Pvt. Ltd. Vs A. Rajendra & 2 Ors	Mr. Kumar Anurag Singh	Mr. Pranava Charan- R2
32	Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021 IA No. 593/2023	Ganapathi Reddy & Anr Vs Mr. Bhrugesh Ramachandra Amin & 2 Ors. <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2
33	Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021 IA No. 592 & 594/2023	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP Panyam Cements	Mr. P Ulaganathan	Mr. Pranava Charan- R1 Mr. R Sivaraman- R2

		and Minerals Industries Limited & 2 Ors		
34	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. <b>WITH</b>	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
35	Comp App (AT) (CH) (Ins) No.83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
36	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr. <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Anant Merathia - R2
37	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Private Limited Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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